

**THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) :** (a) and (b). A proposal for undertaking aerial surveys in certain areas including parts of Gujarat with French assistance is under consideration.

(c) Does not arise.

**SCOPE OF COTTAGE INDUSTRIES IN GUJARAT**

4428. **SHRI NARENDRA SINGH MAHIDA :** Will the Minister of COMMERCE be pleased to state

(a) whether the scope for further development of cottage industries in Gujarat has been explored; and

(b) the extent of assistance given to Gujarat State for setting up cottage industries in the last five years ?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) :** (a) The scope for further development of cottage industries in Gujarat is reviewed every year at the time of the formulation of the annual plan for the ensuing year.

(b) Information is being collected and will be laid on the Table of the House.

**जयपुर-सवाई माधोपुर सेक्शन पर अतिरिक्त रेलगाड़ी का चलाया जाना**

4429. **श्री भीठा लाल मीना :** क्या रेलवे मंत्री यह बातों की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर-सवाई माधोपुर रेलवे लाइन पर एक अतिरिक्त रेलगाड़ी चलाने के प्रस्ताव पर विचार किया जा रहा है ;

(ख) यदि हां, तो यह रेलगाड़ी कब चलाई जायेगी; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

L99LSS/67—3

**रेलवे मंत्री (श्री च० नु० पुनाचा) :**  
(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

(ग) सवाई माधोपुर-जयपुर खंड पर चलने वाली वर्तमान दो जोड़ी गाड़ियों में सफर करने वाले यात्रियों की संख्या इतनी नहीं होती कि इस खंड पर एक अतिरिक्त गाड़ी चलाना जरूरी हो । फिर भी, इन गाड़ियों में कुछ मीड-माड देखी गयी थी और उसे कम करने के लिए जुलाई, 1967 से 17 अप्र/18 डाउन एक्सप्रेस गाड़ियों में तीसरे दर्जे की एक अतिरिक्त बोगी और 205 अप्र। 206 डाउन तेज सवारी गाड़ियों में तीसरे दर्जे की दो अतिरिक्त बोगियां चलायी जा रही हैं ।

**महाराष्ट्र में कपड़ा मिलें**

4430. **श्री देवराज पाटिल :** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र में कितनी और कहां-कहां कपड़ा मिलें हैं और उन में कितने स्थायी और कितने अस्थायी मजदूर कार्य करते हैं ;

(ख) वर्ष के अन्त में हानि दिखाने वाली मिलों का व्यौरा क्या है और इस समय कितनी मिलें बन्द पड़ी हैं ; और

(ग) इन मिलों की सहायता करने के लिये सरकार ने क्या कार्यवाही की है ?

**वाणिज्य मन्त्रालय में उप-मंत्री (श्री मुहम्मद शफी कुरैशी) :** (क) से (ग). एक विवरण सभा-घटल पर रखा है । [पुस्तकालय में रखा दिया गया । देखिये संख्या LT-2023/67]

**PARLIAMENT BRAND LIPTON TEA**

4431. **SHRI J. N. PRAMANIK :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the sale of Lipton's Parliament Brand Tea at the Parliament House Tea Stall has been discontinued;

(b) if so, the reasons therefor; and

(c) when the sale is likely to be resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The sale of Lipton's Parliament Brand Tea at the Parliament House Tea Stall was temporarily interrupted due to shortage of supply.

(c) Sales have been resumed from the 1st December, 1967.

#### EXPORT PROMOTION COUNCIL FOR MADHYA PRADESH

4432. SHRI G. S. MISHRA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to appoint a sub-committee of Export Promotion Council for Madhya Pradesh;

(b) if so, the main functions of the Committee; and

(c) whether this Committee will look into the export potential of the State only or it will be assigned some other work also?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) and (c). Do not arise.

#### GRANT OF LICENCES TO INDUSTRIES

4433. SHRI G. S. MISHRA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the details of factors examined by the "Licensing Committee" for granting licence to industries;

(b) whether the Indian Electrical Manufacturers Association has objected

to the increase in manufacturing capacity of Transformer Industries and cable industries;

(c) whether it is a fact that in spite of this opposition Government have recommended new licences; and

(d) if so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The Licensing Committee takes into account the plan target fixed for each industry or where no targets have been fixed, the estimated demand for the articles of manufacture and such other important factors as balanced regional development, possibility of exports, avoidance of monopoly, protection of the small scale sector and encouragement of the co-operative sector.

(b) Yes, but before the Indian Electrical Manufacturer Association had objected to the increase in the manufacturing capacity of Transformer and Cable Industries, these industries had been placed on the banned list.

(c) and (d). One licence was issued on 30-3-67 for manufacture of transformers but this licence was issued in lieu of a letter of intent that was granted to the party on the basis of the recommendations made by the Licensing Committee on 2-2-1965. The party had taken some time to fulfil the conditions of the letter of intent and the industrial licence could, therefore, be issued only on 30-3-67. No other letter of intent or a licence has been issued for these industries after the representation by the Electrical Manufacturers Association.

#### PRICE OF ITEMS MANUFACTURED FOR IRRIGATION

4434. SHRI G. S. MISHRA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that on rural electrification, the necessity of galvanized pipes, rubber pipes, etc. and its accessories, fencing material, pumping sets, and its controlling